

HIGH COURT LEGAL SERVICES COMMITTEE

HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 568/HCLSC/NLA-II/2018

Bilaspur, dated : 16/04/2018

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : Regarding constitution of benches in National Lok Adalat on 22-04-2018.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 22-04-2018 (Sunday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 700 Cases of M.A.C., F. A. , S. A., W.P.S., C. R. R. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute four benches for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 22/04/2018 (SUNDAY)

- Bench No. : 01 : Hon'ble Justice Shri Goutam Bhaduri and
Shri Y.C. Sharma, Advocate (Member), Lok Adalat.
- Bench No. : 02 : Hon'ble Justice Shri Sanjay S. Agrawal and
Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat.
- Bench No. : 03 : Hon'ble Justice Shri R.C.S. Samant and
Shri V. V. S. Murthy, Sr. Advocate (Member), Lok Adalat.
- Bench No. : 04 : Hon'ble Justice Shri Ram Prasanna Sharma and
Shri Pramod Kumar Verma, Sr. Advocate (Member), Lok Adalat.

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(Bhanu Pratap Singh Tyagi)
Secretary
High Court Legal Services Committee,
Bilaspur